

DIVISION BENCH S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/61(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th July, 2021, 10:30
A.M**

Name of the Company	NRS STEEL TRADERS LLP Vs. CAMPUS IMPEX PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Financial Creditor

Mr. Rahul Parasrampuria, Pr. CS

ORDER

Mr. Rahul Parasrampuria, Ld. Authorised Representative for the Financial Creditor present.

Registry is directed to issue notice to the Corporate Debtor. Upon receipt of the notice, the Corporate Debtor shall have two weeks thereafter to file reply. Copies of the reply affidavit being filed shall be served on the Authorised Representative for the Financial Creditor.

List the matter on 07.09.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**